

1000

In the High Court of Judicature, Bombay.

Friday, the 12<sup>th</sup> day of August 1864.

SPECIAL APPEAL No. 329 of 1864.

Rughooput Annundrav a  
minor by his mother and  
guardian Bhagabai wi-  
dow of Annundrav of the  
Poona District (Original Defendant)

Appellant,

versus

Bhivrao Bapooji Dhill  
to His Highness the  
Ruler of the Poona  
District - (Original Plaintiff)

Respondent,

Rs. 21-8-7-

The claim in the Original Suit was to recover rent of certain land.

In Appeal No. 17 of 1833 the Collector of the District of Poona at Poona confirmed the Decree of the Munsif of Poona who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the sitting collector is contrary to Law, in that he has awarded in Respondent's favor to the extent claimed.

claimed on the ground that these rates were entered in certain accounts, these being of themselves no evidence ~~is~~ against appellant, that (2) the acting Collector has recorded no reasons for his decision as required by Law, but simply referred to another decision to which appellant was no party, the said decision not being filed in his case: and that (3) the points for decision have not been properly laid down. —

The Court confirms the Decree of the acting Collector with costs in Special Appellant.

Joseph Arnold  
Kluwer.

MEMORANDUM OF COSTS incurred in Special Appeal No. 329.

of 1864 against the decision of the *Acting Collector* of the District of *Poona* and disposed of on the *12 Aug<sup>r</sup> 1864* by *Confirming the same with Costs.*

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Mamtedar's Court (including v. 70)</i>	4	5	4
In the <i>Acting Collector's Court (including v. 70)</i>	4	"	4
			8. 5 85
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal	2	"	"
Stamps for copies of Decree and Judgment	2	8	"
Stamp for Vukeelutnama <i>two</i>	4	"	"
Batta for Process and Postage	1	4	"
Sectioner's Fee	1	10	"
Vukeel's Fee	"	10	4
			12 " 4
			Rupees.... 20 6 "

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Mamtedar's Court</i>	6	13	4
In the <i>Acting Collector's Court</i>	1	10	4
			8 7 8
<i>In this Court.</i>			
Stamp for Vukeelutnama	2	"	"
Vukeel's Fee	"	10	4
			2 10 4
			Rupees.... 11 2 "



*Cyrene*

*Sealer*

*Cyrene*

*Acting Registrar*

*12 day of August 1864.*